

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The information is being collected and will be placed on the Table of the Sabha.

HOMOEOPATHIC ADVISERS

5173. DR. SANKATA PRASAD : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal to appoint Homoeopathic Advisers in the States; and

(b) whether Government have issued any directive to the States in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The Homoeopathic Advisory Committee at their meeting held on the 2nd December, 1967 has recommended the appointment of Homoeopathic Advisers in the States. The attention of the State Governments has been invited to the recommendation of the Committee.

FAMILY PLANNING OPERATIONS

5174. SHRI J. K. MONDAL : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of loop insertions/sterilization undergone by persons during the current year; and

(b) if so, the birth rates with rural and urban breakup in respect of each community in India ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHER) : (a) The numbers of loop insertions made and sterilizations undergone by persons during the current financial year are as follows—

Sterilization	Loop Insertions
1428338	512211
(as reported upto 10-3-1968)	

(b) Such statistics are not collected Community-wise.

CRUDE OILS IN LIST OF 'DECLARED GOODS'

5175. SHRI R. BARUA : Will the Minister of FINANCE be pleased to state :

(a) whether Government's proposal to include crude oil in the list of 'declared goods' under the Central Sales Tax Act will deprive the Government of Assam to the extent of Rs. one crore per year;

(b) whether this proposal has been made after prior consultation with the State Governments; and

(c) if not, the reasons therefor ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : A proposal to include 'Crude Oil' in the list of declared goods, by amending Section 14 of the Central Sales Tax Act, 1956, is under examination in consultation with the State Governments and the Ministry of Petroleum and Chemicals. This proposal, if implemented, is likely to have some impact on the revenues of the Government of Assam. The final decision, however, will be taken on receipt of the comments of all State Governments and after taking into account all relevant factors.

QUARTERS FOR EMPLOYEES OF COCHIN CUSTOMS

5176. SHRI VISWANATHA MENON : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a plot has been taken to construct staff quarters for the employees of the Customs Department, Cochin;

(b) if so, when the plot was taken;

(c) why the construction work has not so far begun; and

(d) whether it is a fact that a huge amount is paid as rent for the plot every month ?